COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 110 OF 2016 & IA NO. 260 OF 2016

Dated: 30th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.. Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. G. Umapathy

Mr. Aditya Singh for R.2, 3 & 4

Mr. Ravi Kishore

Mr. Abhi Pandey for R.5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.09.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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